

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**CP 30 (ND) 2014**

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA  
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
27.11.2017**

**NAME OF THE COMPANY: Girish Jain & Anr Vs. Triumph Tutorials Pvt.  
Ltd. & Ors.**

**SECTION OF THE COMPANIES ACT: 397/398**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

For the Petitioner: Mr. Vivek R Mohanty & Mr. Ankit Shah, Advocates

For the Respondent: None

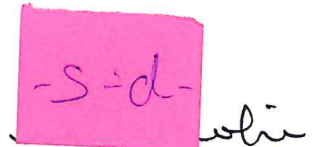
**ORDER**

Ld. Counsel for the Respondent submits that talks of compromise have been initiated. The same be reported before this Bench by the next date.

To come up on 8<sup>th</sup> December, 2017.



**(S. K. Mohapatra)  
Member (T)**



**(Ina Malhotra)  
Member (J)**